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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
SPECIAL BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY- MEMBER JUDICIAL

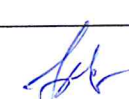
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.01.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 473/9/HDB/2019
NAME OF THE COMPANY	Tera Software Ltd
NAME OF THE PETITIONER(S)	Arbiva Technologies Pvt Ltd
NAME OF THE RESPONDENT(S)	Tera Software Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
KARPATKAM. S. Representative for Counsel	PCS	ar2a0_vishu@ hotmail.com 9948313130.	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sai Phanidhan for P. Vikram	Adv	9949901616	

ORDER

PCS representing operational creditor is present. Counsel for the respondent/corporate debtor is present. At request of both sides matter is adjourned for hearing submissions. Put up the matter on 03.02.2020.


Member(Judicial)